

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/13/2016

NAME OF THE PETITIONER(S) : Sankara Narayana Subha Sundar

NAME OF THE RESPONDENT(S) : M/s Nal Unavu Foods Pvt Ltd & 2 others

UNDER SECTION : 241 and 242

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
--------------	--	--------------------

REPRESENTATION BY WHOM

1. C. K. RITU

PRACTISING COMPANY SECRETARY

COUNSEL FOR PETITIONER

2017
2017

ORDER

Counsel for petitioner present and reported that notices sent to R1 returned unserved and notice sent to R2 was served. He is directed to file an affidavit showing sending and delivery proof of notice served on R2 and file copy of the same in the Registry two days prior to the date of hearing. Put up on **01.02.2017** **at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

